

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13030/2014

(Arising out of impugned final judgment and order dated 16/01/2014
in WP No.23968/2013 passed by the High Court Of Judicature At
Allahabad)

JAIPRAKASH ASSOCIATE LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(With prayer for interim relief and office report)

WITH

SLP(C)No.14420/2014

(With appln.(s) for exemption from filing c/c of the impugned
judgment, with prayer for Interim Relief and Office Report)

SLP(C)No.14725/2014

(With Office Report)

SLP(C)No.16584/2014

(With appln.(s) for exemption from filing c/c of the impugned
judgment and with prayer for Interim Relief)

SLP(C)Nos.21635-21642/2014

(With appln.(s) for exemption from filing O.T. and Interim
Relief)

SLP(C)No.21644-21648/2014

(With appln.(s) for exemption from filing c/c of the impugned
judgment, exemption from filing O.T. and with prayer for Interim
Relief)

SLP(C)No.22243/2014

(With prayer for Interim Relief)

Date : 22/08/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s)
Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.08.26

17:30:13 IST
Reason:

Mr. S.B. Upadhyay, Sr. Adv.

Mr. Pawan Upadhyay, Adv.

Mr. Param Kr. Mishra, Adv.
Ms. Sharmila Upadhyay, Adv.

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Mr. Kavin Gulati, Sr. Adv.
Mr. Rohit Sthalekar, Adv.
Mr. A. Tandon, Adv.
Ms. Rashmi Singh, Adv.

Mr. Gaurav Jain, Adv.
Mr. N.K. Jain, Adv.
Ms. Abha Jain, Adv. (Not present)

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, Adv.
 Mr. Amardeep Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

In the meantime, by way of an ad-interim relief, the implementation of the impugned judgment shall remain stayed in all the matters.

The prayer for interim relief shall be heard on 7th November, 2014.

In the meantime, the unserved respondents shall be served and the pleadings shall be completed.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar